

**Pollution By Vam Organic Chemicals,
Muradabad**

2749. SHRI CHETAN P.S. CHAUHAN:
Will the Minister of ENVIRONMENT AND
FORESTS be pleased to state:

(a) whether the effluents discharge plant installed by the Vam Organic Chemicals, Gajraula, district Muradabad is not operational and thus causes severe air and water pollution in the region; and

(b) if so, the remedial measures taken or proposed to be taken by the Government in this direction?

THE MINISTER OF STATE OF THE
MINISTRY OF ENVIRONMENT AND
FORESTS (SHRI KAMAL NATH): (a) The
unit is complying with the standards for air
emissions; however, the treated effluent
being discharged by the industry is not
meeting the prescribed limits.

(b) The Central Pollution Control Board
has constituted a Gajraula Action Plan for
the control of air and water pollution from the
industries in the Gajraula Industrial Area.

A time-bound action plan for control of
pollution has been drawn up in consultation
with the State Governments and a Notifica-
tion has been issued under which polluting
units are required to meet the standards by
December 31, 1991.

**First Cadre Review Of W.C. Staff in
C.P.W.D.**

2750 SHRI B.L. SHARMA PREM: Will
the Minister of URBAN DEVELOPMENT be
pleased to state:

(a) whether the First Cadre review in
respect of Draftsmen and Junior Engineers
Working in CPWD offices has since been
conducted and finalised;

(b) whether the 1st Cadre review in
respect of workcharged staff has also been
conducted and not finalised;

(c) if so, the reasons therefor; and

(d) the time by which it is likely to be
finalised?

THE MINISTER OF STATE IN THE
MINISTRY OF URBAN DEVELOPMENT
(SHRI M. ARUNACHALAM): (a) The first
cadre review of Junior Engineers of CPWD
was finalised in 1987. A Cadre Review
Committee has been constituted for con-
ducting the cadre review of the CPWD Drafts-
men's cadre.

(b) to (d). No cadre review has been
undertaken, nor is it contemplated, in re-
spect of workcharged staff of CPWD, since
the workcharged staff do not constitute a
cadre. The Government's instructions about
periodical cadre review do not cover such
staff.

**Demands of Non-Gazetted Staff Of
CPWD**

2751 SHRI B.L. SHARMA PREM : Will
the Minister of URBAN DEVELOPMENT be
pleased to state:

(a) whether the non-Gazetted office staff
working in CPWD Subordinate Offices are
agitating for last two years due to non-accept-
ance of their demands;

(b) if so, the details of their demands;

(c) the reasons for non-acceptance of
their demands; and

(d) the action proposed to be taken by
the Union Government in the matter?

THE MINISTER OF STATE IN THE
MINISTRY OF URBAN DEVELOPMENT
(SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) The major demands of the CPWD Non-Gazetted Office Staff Association are given in the Statement attached.

(c) and (d). All these demands are under active consideration.

STATEMENT

1. Immediate decision on the cadre review of Group C & D and its implementation with effect from 1.1.1986.
2. Discrimination in the rates of over time allowance of Class IV.
3. Five day's week is not being allowed to the staff working in the subordinate offices.
4. Engineering officers should be withdrawn from the Administrative posts like EE(HQ), SE(HQ) and ASW (office) in planning organisation.
5. Decision may be taken immediately to allow Group D employees to sit in the examination being conducted by the SSC for the post of LDCs.
6. Service records which was being maintained in the zonal offices (workcharged establishment) has been transferred to divisional offices. Some of the records are incomplete for the last 15 to 20 years. Additional staff for its maintenance may be given.

7. G.P. fund ledger account is being maintained by the zonal offices. Decision has been taken by the Deptt. without consulting this Association to transfer the same to the divisional offices without staff. Same is incomplete and in the absence of additional staff same may not be transferred and orders issued by the Department cancelled immediately.

Deaths Due To Kala-Azar and Malaria

2752. SHRI GOPI NATH GAJAPATHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of persons who died of Kala Azar and Malaria during the last three years, year-wise and State-wise;

(b) whether sufficient quantity of medicines are not available in the hospitals in Bihar for treatment of Kala Azar; and

(c) if so, the steps Union Government propose to take to provide assistance/medicines to the State Governments to prevent the spread of the Kalazar and Malaria?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a). According to the information received from State Health Authorities, the number of persons who died of Kala-Azar and Malaria during the last three years, year-wise and State-wise is as under:-